

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 106 /UHC/Admin.A/2013

Dated: May 28, 2013.

Sri Rajeev Kumar, Chief Judicial Magistrate, Uttarkashi is transferred and posted as Chief Judicial Magistrate, Dehradun, in the vacant Court.

No. 107 /UHC/Admin.A/2013

Dated: May 28, 2013.

Sri Sujeet Kumar, Chief Judicial Magistrate, Nainital is transferred and posted as Chief Judicial Magistrate, Hardwar, in the vacant Court.

No. 108 /UHC/Admin.A/2013

Dated: May 28, 2013.

Sri Abdul Qayyum, Civil Judge (Sr. Div.), Nainital is posted as Chief Judicial Magistrate, Nainital, vice Sri Sujeet Kumar.

He shall also discharge the duties of Civil Judge (Sr. Div.), Nainital in addition to his duties.

No. 109 /UHC/Admin.A/2013

Dated: May 28, 2013.

Sri Arvind Nath Tripathi, 1st Additional Civil Judge (Sr. Div.), Udham Singh Nagar is posted as Civil Judge (Sr. Div.), Udham Singh Nagar, in the vacant Court.

No. 110 /UHC/Admin.A/2013

Dated: May 28, 2013.

Sri Rajoo Kumar Srivastava, Chief Judicial Magistrate, Champawat is transferred and posted as Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal, in the vacant Court.

No. 111 /UHC/Admin.A/2013

Dated: May 28, 2013.

Smt. Geeta Chauhan, Civil Judge (Sr. Div.), Champawat is posted as Chief Judicial Magistrate, Champawat, vice Sri Rajoo Kumar Srivastava.

She shall also discharge the duties of Civil Judge (Sr. Div.), Champawat in addition to her duties.

This order shall come into force with immediate effect.

By Order of the Court,

Sd/-
(Ram Singh)
Registrar General.

Ram Singh
28/5/13

Continued...